

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:811

ANSWERED ON:04.03.2008

FINANCIAL ASSISTANCE TO STATES FOR EXPORT DEVELOPMENT

Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the financial assistance provided to States for development of export infrastructure and allied activities during the last two years and in the current year, State-wise particularly Karnataka;
- (b) whether any guidelines has been issued by the Union Government for the utilization of Central grants;
- (c) if so, the details thereof;
- (d) the performance of each State in export earnings;
- (e) whether there is any proposal to give special incentives to the States to increase the country's export; and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH)

(a) &(d) Department of Commerce is currently implementing Assistance to States for Developing Export Infrastructure and Allied Activities (ASIDE) Scheme to provide financial assistance to State for developing infrastructure critical for exports. Details of funds provided to States is Annexed.

(b)& (c) Chapter 9 of the 'General Financial Rules' deals with grant-in-aid and loans. Besides, the Ministry of Finance has been issuing guidelines, from time to time, on 'Austerity Measures' restricting the operational efficiency of the Government. These guidelines, inter-alia, provide that the unspent balances available with the States and implementing agencies must be taken into account before further releases are made, no further transfers be made to a reserve fund until unspent balances in the fund have been utilized and the sanction for payment must clearly specify either that the payee has no utilization certificates as due for rendition under the Rules or that the payment has been authorized by the Department of Expenditure.

(e) No Sir.

(f) Does not arise.